

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH AT BANGALORE**

CONTEMPT PETITION NO.170/00105/2019

IN

OA NO.170/01331/2018

DATED THIS THE 27TH DAY OF NOVEMBER, 2019

**HON'BLE DR K B SURESH....MEMBER (J)
HON'BLE SHRI C V SANKARMEMBER (A)**

Sri.Subodh Kumar Shaw,
S/o Shankar Shaw,
Aged about 30 years,
Respondent: No.31/14, Type 1 quarters,
DGQA Residential Complex,
Guntha Vihar, J.C.Nagar Post,
Bangalore-560037 ...Applicant

(By Advocate Shri.K Hanifa)

Vs.

1. Shri.Balgit Singh Bhav,
The Commanding Officer,
Station Work Shop,
EME Type J, Agram Post,
Bangalore – 560 007.
2. Shri.Lt.General K.K.Aggarwal,
The Directorate General of EME,
Master General of Ordnance of MOD (Army)
New Delhi-110 106.
3. Shri.Ajay Kumar IAS,
Secretary,
The Union of India,
Ministry of Defence,
DHQ PO, New Delhi-110 001.
4. Shri.Praveen Kumar Triphati,
Commissioner of Police/Superintendent of Police,
District Police Head Quarters,
P.O.Chinsurah R S, District: Hoogly,
State: West Bengal, Pin Code: 712 012.

(By Advocate Shri.S.Sugumaran, ACGSC for R1 to R3)

ORDER (ORAL)

HON'BLE DR K.B.SURESH, MEMBER (J)

In view of the order passed in MA No.840/2019, Contempt Petition application is disposed of with liberty. No order as to costs.

**(C V SANKAR)
MEMBER (A)**

**(DR K B SURESH)
MEMBER (J)**

/rsh//

Annexures referred to by the Applicant in CP No.170/00105/2019

Annexure CP1: Copy of the order dated 11.06.2019 in OA No.1331/2018